

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 101
IB-129/ND/2023

IN THE MATTER OF:

Sh. Suresh Kumar Verma & Ors.

... **Applicant/Petitioner**

Versus

Eco Green Buildtech Private Limited

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Aditya Dewan, Adv. Himangini Mehta

For the Respondent :

ORDER

Issue notice to the Respondent returnable on 24.04.2023. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post and E-mail. Affidavit of service filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List the matter on 24.04.2023.



**(L. N. GUPTA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**